

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1009**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938 (SAKA)
PREPAREDNESS TO DEAL WITH NATURAL DISASTERS**

1009. SHRI RAJENDRA AGRAWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding preparedness to face natural calamities throughout the country;

(b) whether disaster management authorities at State, district and local levels have been created as per the requirement;

(c) if so, the details thereof, State-wise; and

(d) the amount of funds allocated and released to the States for natural disaster preparedness during the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) Primary responsibility for disaster management including preparedness rests with the States. Appropriate institutional mechanisms in the form of National Disaster Management Authority, State Disaster Management Authority and District Disaster Management Authority have been setup in the country to develop appropriate preparedness and response mechanism in disaster situation. These setups have also been networked with the early warning system and also with the National Emergency Operation Centre for receiving and dissemination of alerts/ advisories/ information relating to the natural calamities. Twelve battalions of National Disaster Response Force (NDRF) have been deployed throughout the country specifically for rescue, relief and response during

disaster. Based on vulnerability profile of different regions of the country, these specialist battalions have been presently stationed at the various strategic locations all over the country. The States have also been encouraged to develop State Disaster Response Force (SDRF). Regular mock drills are organized by the NDRF. NDRF teams are constantly engaged in familiarization exercises (FAMAX) as also in community awareness/ preparedness programmes in far flung and inaccessible areas. The measures as taken by the Government of India and the State Governments are expected to improve the existing disaster management practices including the preparedness and minimizing the effects of calamities in the country. Further, the strengthening of the disaster management is a continuing process of the governance.

State Disaster Management Authority (SDMA) and District Disaster Management Authority (DDMA) have been set up in all the States. The Statement showing the status of SDMA and DDMA set up in the country is at Annexure-I.

Financial arrangements to meet emergent requirements in disaster situation in the form of State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) have been institutionalized for disaster relief and response. State-wise details of allocation and release from SDRF and NDRF during the last three years and current year are given in Annexure-II.

Statement showing the State-wise status of State Disaster Management Authorities and District Disaster Management Authorities established in the country.

(As on 19.10.2016)

S. No.	Name of State	State Disaster Management Authority	District Disaster Management Authority
1	2	3	4
1.	Assam	Constituted	Constituted in 35 districts
2.	Arunachal Pradesh	Constituted	Constituted in 21 districts
3.	Andhra Pradesh	Constituted	Constituted in 13 districts
4.	Andaman & Nicobar Islands	Constituted	Constituted in 03 districts
5.	Bihar	Constituted	Constituted in 38 districts
6.	Chandigarh	Constituted	Constituted in 01 districts
7.	Chhattisgarh	Constituted	Constituted in 27 districts
8.	Dadra & Nagar Haveli	Constituted	Constituted in 01 districts
9.	Daman and Diu	Constituted	Constituted in 02 districts
10.	Delhi	Constituted	Constituted in 11 districts
11.	Goa	Constituted	Constituted in 02 districts
12.	Gujarat	Constituted	Constituted in 33 districts
13.	Haryana	Constituted	Constituted in 21 districts
14.	Himachal Pradesh	Constituted	Constituted in 12 districts
15.	Jammu & Kashmir	Constituted	Constituted in 22 districts
16.	Jharkhand	Constituted	Constituted in 24 districts
17.	Karnataka	Constituted	Constituted in 30 districts
18.	Kerala	Constituted	Constituted in 14 districts
19.	Lakshadweep	Constituted	Constituted in 01 districts
20.	Madhya Pradesh	Constituted	Constituted in 51 districts
21.	Maharashtra	Constituted	Constituted in 36 districts
22.	Manipur	Constituted	Constituted in 09 districts
23.	Meghalaya	Constituted	Constituted in 11 districts
24.	Mizoram	Constituted	Constituted in 08 districts
25.	Nagaland	Constituted	Constituted in 11 districts
26.	Odisha	Constituted	Constituted in 30 districts
27.	Puducherry	Constituted	Constituted in 02 districts
28.	Punjab	Constituted	Constituted in 22 districts
29.	Rajasthan	Constituted	Constituted in 33 districts
30.	Sikkim	Constituted	Constituted in 04 districts
31.	Tamil Nadu	Constituted	Constituted in 32 districts
32.	Telangana	Constituted	Constituted in 10 districts
33.	Tripura	Constituted	Constituted in 08 districts
34.	Uttar Pradesh	Constituted	Constituted in 71 districts
35.	Uttarakhand	Constituted	Constituted in 13 districts
36.	West Bengal	Constituted	Constituted in 18 districts

**Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years
2013-14 to 2016-17**

(Rs. in crore)

Sl. No.	State	Allocation under SDRF				Centre's share of SDRF released				Released from NDRF			
		2013-14	2014-15	2015-16	2016-17	2013-14	2014-15	2015-16	2016-17 (as on 10.11.16)	2013-14	2014-15	2015-16	2016-17 (as on 25.10.16)
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pr.	589.04	367.26 @	440.00	462.00	520.89	230.85	330.00	173.25	763.53	578.03	356.74	344.88
2	Arunachal Pr.	42.54	44.67	52.00	55.00	38.29	40.20	46.80	24.75	140.46	125.96	--	51.06
3	Assam	305.35	320.62	460.00	483.00	68.77	425.97 #	414.00	217.35	0.00	0.00	--	--
4	Bihar	387.21	406.57	469.00	492.00	290.41	304.93	351.745	184.50	0.00	0.00	--	--
5	Chhattisgarh	175.17	183.93	241.00	253.00	128.25 #	134.665	249.725 #	94.875	0.00	0.00	522.31	313.385
6	Goa	3.43	3.60	4.00	4.00	3.735 #	3.985	3.00	1.50	0.00	0.00	--	--
7	Gujarat	581.27	610.33	705.00	740.00	435.95	457.75	528.75	277.50	0.00	0.00	--	--
8	Haryana	223.31	234.48	308.00	323.00	235.46 #	255.41 #	203.43 #	--	0.00	0.00	--	--
9	Himachal Pr.	151.38	158.95	236.00	248.00	136.24	143.06	212.40	111.60	95.84	65.30	82.215	81.22
10	J & K	199.64	209.62	255.00	268.00	423.93 #	278.50 #	229.50	--	0.00	43.53	--	--
11	Jharkhand	300.34	315.36	364.00	382.00	225.26	236.52	273.00	143.25	0.00	0.00	--	--
12	Karnataka	186.33	195.65	276.00	290.00	139.75	146.74	207.00	108.75	245.68	271.38	1645.53	606.98
13	Kerala	151.74	159.33	185.00	194.00	121.51	119.50	138.75	72.75	61.74	0.00	--	--
14	Madhya Pr.	454.66	477.39	877.00	921.00	341.00	358.04	657.75	345.375	502.59	83.13	1011.99	863.81
15	Maharashtra	512.46	538.08	1483.00	1557.00	567.375 #	403.56	1112.25	583.875	1269.11	1426.95	1592.96	1545.24
16	Manipur	8.36	8.78	19.00	20.00	7.52	3.95	21.05 #	9.00	0.00	0.00	38.71	14.65
17	Meghalaya	16.96	17.81	24.00	25.00	22.53 #	16.03	21.60	11.25	0.00	30.56	--	--
18	Mizoram	9.90	10.40	17.00	18.00	13.145 #	9.36	15.30	8.10	0.00	0.00	--	--
19	Nagaland	5.75	6.04	10.00	10.00	5.18	5.44	9.00	4.50	36.60	19.43	15.11	0.96
20	Odisha	453.31	475.98	747.00	785.00	419.99	276.98	560.25	294.375	750.00	0.00	574.6925	425.66
21	Punjab	258.06	270.96	390.00	409.00	193.55	203.22	292.50	153.375	0.00	0.00	--	--
22	Rajasthan	695.33	730.10	1103.00	1158.00	521.50	547.58	827.25	868.50	0.00	0.00	1378.13	990.82
23	Sikkim	26.33	27.65	31.00	33.00	23.70	24.89	27.90	14.85	1.018	0.00	--	--
24	Tamil Nadu	339.79	356.78	679.00	713.00	376.19 #	133.795	643.045 #	267.375	453.87	0.00	1000.00	365.67
25	Telangana	--	251.23 @	274.00	288.00	--	153.90	205.50	108.00	--	18.51	468.20	328.16
26	Tripura	22.35	23.47	31.00	33.00	29.70 #	21.12	27.90	14.85	0.00	0.00	--	--
27	Uttar Pradesh	446.13	468.44	675.00	709.00	334.60	351.33	506.25	265.875	0.00	581.29	3305.66	1053.01
28	Uttarakhand	136.22	143.02	210.00	220.00	145.00 #	64.295	253.36 #	99.00	329.50	216.81	--	--
29	West Bengal	352.87	370.51	516.00	542.00	264.65	277.88	387.00	203.25	0.00	0.00	459.71	275.82
	Total	7035.23	7387.01	11081.00	11635.00	6034.08	5629.45	8756.00	4661.62	4649.94	3460.88	12451.96	7261.32

Including arrears of SDRF for the previous year.

@ Rs. 79.11 cr. was released on 20-11-13, in advance to undivided State of Andhra Pradesh.